

ITEM NO.105  
[THREE-JUDGE BENCH]

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 414/2024

BALWANT SINGH

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 236998/2024 - EXEMPTION FROM FILING O.T.

Date : 24-09-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE SANDEEP MEHTA  
HON'BLE MR. JUSTICE N.V. ANJARIA

For Petitioner(s) :Mr. Mukul Rohatgi, Sr. Adv.  
Mr. Jaideep Gupta, Sr. Adv.  
Ms. Diksha Rai, AOR  
Ms. Atiga Singh, Adv.  
Mr. Piyush Vyas, Adv.  
Mr. Sabir, Adv.

For Respondent(s) : Mr. Tushar Mehta, Solicitor General (NP)  
Mr. K.M Nataraj, A.S.G.  
Mr. Vatsal Joshi, Adv.  
Mr. Bhuvan Kapoor, Adv.  
Mr. Varun Chugh, Adv.  
Mr. Sharath Narayan Nambiar, Adv.  
Mr. Shreekant Neelappa Terdal, AOR  
Mr. Kanu Agarwal, Adv.  
Mr. Shailesh Madiyal, Adv.  
Mr. Rajat Nair, Adv.  
Mr. Arvind Kumar Sharma (AOR), Adv.

Mr. Rajat Bhardwaj, AAG  
Ms. Nupur Kumar, AOR  
Ms. Niharika Tanwar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

At the request of Mr. K.M. Nataraj, learned

**Additional Solicitor General, list this matter again on 15.10.2025 to enable him to obtain complete instructions.**

**It is made clear that any further request for adjournment of the matter at the instance of the respondent(s) would not be entertained.**

**(NEETU KHAJURIA)  
ASST.REGISTRAR-CUM-PS**

**(RANJANA SHAILEY)  
ASSISTANT REGISTRAR**